

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 294 OF 2017 & IA NOS. 668 OF 2017, 438 & 956 OF 2018
APPEAL NO. 295 OF 2017 & IA NOS. 805 & 1083 OF 2017 & IA NOS. 821 & 955 OF 2018
APPEAL NO. 296 OF 2017 & IA NOS. 809 & 1082 OF 2017 & IA NOS. 820 & 954 OF 2018
APPEAL NO. 297 OF 2017 & IA NOS. 814 & 1081 OF 2017 & IA NO. 953 OF 2018
APPEAL NO. 298 OF 2017 & IA NOS. 815, 1080 OF 2017 & IA NO. 952 OF 2018
APPEAL NO. 299 OF 2017 & IA NOS. 808 & 1079 OF 2017 & IA NO. 951 OF 2018
APPEAL NO. 300 OF 2017 & IA NOS. 810 & 1078 OF 2017 & IA NO. 950 OF 2018
APPEAL NO. 301 OF 2017 & IA NOS. 807 & 1077 OF 2017 & IA NO. 949 OF 2018
APPEAL NO. 302 OF 2017 & IA NOS. 811 & 1076 OF 2017 & IA NO. 948 OF 2018
APPEAL NO. 303 OF 2017 & IA NOS. 806 & 1075 OF 2017 & IA NO. 947 OF 2018
APPEAL NO. 304 OF 2017 & IA NOS. 812 & 1074 OF 2017 & IA NO. 946 OF 2018
APPEAL NO. 305 OF 2017 & IA NOS. 804 & 1073 OF 2017 & IA NO. 945 OF 2018
APPEAL NO. 306 OF 2017 & IA NOS. 813 & 1072 OF 2017 & IA NO. 944 OF 2018

Dated: 3rd April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Eastern India Powertech Limited

.... Appellant(s)

Versus

Assam Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Gopal Jain, Sr. Adv.
Ms. Sonia Nigam
Ms. Neha Khandelwal
Mr. Pradhyuman Singh
Mr. Aditya Jalan
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Counsel for the Respondent(s)

: Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Avijit Roy
Mr. B. Saikia &
Mr. Nil Madhab Dev (Rep.) for R-2

Ms. Mallika Sharma B.
Mr. H.H. Sharma

Mr. Angshuman Sharma

Mr. Vijay L.

ORDER

APPEAL NO. 294 OF 2017 & IA NOS. 668 OF 2017, 438 & 956 OF 2018

Learned counsel for the Appellant requested to delink this Appeal from other set of appeals.

List this Appeal No. 294 of 2017 for hearing on 09.05.2019.

APPEAL NO. 295 OF 2017 & IA NOS. 805 & 1083 OF 2017 & IA NOS. 821 & 955 OF 2018
APPEAL NO. 296 OF 2017 & IA NOS. 809 & 1082 OF 2017 & IA NOS. 820 & 954 OF 2018
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Interim Application for filing Additional documents shall be heard along with the main appeal.

As agreed by learned counsel for the parties, list these batches of appeals for hearing on 30.05.2019.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/kt